

Free/cashless treatment for accident victims

1547. SHRI D. P. TRIPATHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to provide free/cashless treatment and basic amenities to the victims of road accidents on National Highways in the current year;
- (b) if so, the details thereof Maharashtra; and
- (c) the details of proposal under consideration for free/cashless treatment, State/ UT-wise including Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Ministry of Road Transport and Highways has launched three pilot project for cashless treatment of road accident victims on following stretches of National Highways:-

- (i) Gurgaon - Jaipur stretch of National Highway (NH) No.8. (launched in 2013 -14)
- (ii) Vadodara – Mumbai stretch of NH No. 8 (launched in 2014 -15)
- (Iii) Ranchi – Rargaon – Mahulia stretch of NH No. 33. (launched in 2014 -15)

The objective of the project is to save lives of accident victims by providing prompt and appropriate medical care during 'Golden Hour", and thereby reduce fatalities and disabilities due to road accidents. The project envisages transport accident victims from the accident scene to hospital and, where required, from one hospital to another for treatment at a public or private hospital for the first 48 hours or ₹ 30,000/-, whichever is earlier. In Maharashtra, the scheme is being implemented on 120 km stretch of NH-8 by IFFCO Tokio General Insurance Company Limited.

- (c) At present, there is no proposal under consideration for free/cashless treatment.

National road safety and management system

1548. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to establish a National Road Safety and Management System;
- (b) if so, the details thereof along with its aims and objectives; and